

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 29th day of **August, 2018**.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00878/2013.

Tapan Kumar Mukherjee.Applicant.

VE R S U S

Union of India and others.Respondents

Advocate for the applicant : Shri Ashish Kumar (absent)
Shri Rupak Chabe (absent)

Advocate for the Respondents: Shri Atul Kumar Shahi

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicant even in the revised call.

It is seen from the order sheets that on previous listed date i.e. 19.10.2016, 09.03.2018 and 27.07.2018, counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**